

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 315
142/241-242/ND/2019**

IN THE MATTER OF:

Mr. Ajay Kumar Jindal and Anr.

...APPLICANT

Vs.

M/s. Ridhisidhi Rolling Mills Pvt. Ltd. and Ors.

...RESPONDENT

Section

Under Section 241-242

**Order delivered on 12.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

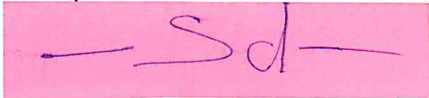
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For the Respondent

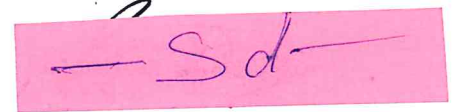
**:Mr. Yashoj Guglani with Ms.
Himanshi Shakya, Advocates.**

ORDER

Heard the submissions made by the counsel for the operational creditor. Advocate Ms. Himanshi Shakya appeared on behalf of respondents, submitted that they were newly engaged by the corporate debtor in the matter and requested for two weeks' time in the matter. Two week's time prayed for is granted and post the matter to 23.02.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**